

(b) The compressors through which the coke oven gas from the Steel Plant is channelled to the Fertilizer Plant are being repaired. Out of five such compressors installed in the factory, four have been repaired and brought into working condition and the fifth is expected to be brought into working condition by December next.

(c) The five compressors already installed are adequate for handling the available surplus coke oven gas. There is no need for additional standby compressors.

(d) The average monthly production before the breakdown of the compressors was about 8000 tonnes. The plant had to be shut down for five weeks on account of the breakdown. The loss of production on this account may, therefore, be taken to be about 10,000 tonnes.

Handloom and Handicrafts Products

271. **Shri G. Mohanty:** Will the Minister of International Trade be pleased to state:

(a) whether Handloom Export Organisation, in order to develop export markets for Handloom and Handicrafts products, participates in trade fairs and exhibitions in foreign countries;

(b) the amount spent on this head since this organisation was set up, year by year; and

(c) proportionate rise in percentage of export of Handloom Fabrics and Handicrafts, State-wise?

The Minister of International Trade (Shri Manubhai Shah): (a) Yes, Sir.

| (b) Year | Handlooms | Handicrafts |
|----------|-----------|-------------|
| | Rs. | Rs. |
| 1959-60 | 60,214.14 | 18,214.10 |
| 1960-51 | 43,804.43 | 20,464.71 |
| 1961-62 | — | 27,830.08 |
| 1962-78 | 2,215.00 | 22,690.78 |

(c) Statewise figures are not available. Exports of handloom fabrics rose by 171 per cent during 1962 as

compared to 1959 and of handicrafts by 273 per cent during the same year.

Industries in Assam

272. **Shrimati Jyotsna Chanda:** Will the Minister of Industry be pleased to state:

(a) the number of industrial licences issued by Government for establishment of industries in Assam from 1959 to 1963;

(b) the industries in which licences have been issued; and

(c) within what period of the issue of the licences the units are to be set up?

The Minister of Industry (Shri Kanungo): (a) and (b). Particulars of Industrial Licences issued, are published regularly (i) in the "Bulletin of Industrial Licences, Import Licences and Export Licences" (this contains information of industrial licences issued from October, 1961 onwards) (ii) in the "Indian Trades Journal" and (iii) in the "Journal of Industry and Trade". Copies of these three publications are available in the Library of the House.

(c) A licencess is usually given six months for taking "effective steps" for implementation of the licence and twelve months for completing implementation of the licence. These time limits, however, are extended when the licences remain unimplemented for reasons beyond the control of the licensees.

Export of Tobacco

273. **Shri M. N. Swamy:** Will the Minister of International Trade be pleased to state the steps taken by Government to step up the export of tobacco during the Third Plan period?

The Minister of International Trade (Shri Manubhai Shah): A statement is laid on the Table of the House. [Placed in Library. See No. LT-1455/63.]